

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 42 of 2013

Applicant(s)

Shri P Radhakrishnan, Ooty

Vs.

The Ministry of Environment and
Forests, Govt of India and others

Respondent(s)

Legal Practitioners for Applicant(s)

M/s. M.Santhanaraman and
M.R. Sivakumar

Legal Practitioners for Respondents

M/s.M.Sumathi for R-1
M/s. M.K. Subramanian for R-2, R-3 & R-4
M/s. E. Manoharan for R-5

Application No.86 of 2017 (SZ)

Applicant (s)

P.Subramani
No.4/46, Kalaingar Karunanithi Nagar
Gudalur 643 211
The Nilgiris

Vs.

Government of Tamil Nadu
Rep. by its Secretary,
Department of Environment & Forest,
Fort St. George, Chennai

Respondents

Legal Practitioners for Applicant (s)

M/s.Paul Noble Deva Kumar
K.Sathya, A.Vijayakumar &
S.Somasundaram

Legal Practitioners for Respondents

Mr.M.K.Subramanian,
& P.Velmani for R1, & R2
Mrs.Rita Chandrasekar for R3 & R6
Mr.P.Srinivas for R7
Mr.E.Manoharan for R4 & R5

Application No.190 of 2015

Applicant(s)

C.N. Prem Sagar
Gudalur, The Nilgiris.

Vs

1. Gudalur Municipality
Rep. by its Commissioner, Gudalur
2. Collector of Nilgiris,
At Udthagamandalam.
3. District Forest Officer, Gudalur
4. Nillialam Municipality,
Rep. by its Commissioner,
5. MoEF & CC, New Delhi

Respondent(s)

Legal Practitioners for Applicant(s)

Mr.A.V. Ilango
Mr.Ashok Kumar

Legal Practitioners for Respondents

Mr. M.K. Subramaniam
P. Velmani for R2
Mr.E.Manoharan for R3

M/s.P.Srinivas & N.K.Ponraj for R1
Mr.Syed Nurullah Sheriff for R5

Application No.209 of 2015

Applicant(s)

Mr.Madayya, Gudalur Taluk
The Nilgiris District

Vs.

Gudalur Municipality rep. by the
Commissioner, Gudalur,
The Nilgiris District and others

Respondent(s)

Legal Practitioners for Applicant(s)

M/s.A.U.Illango and Ashok Kumar

Legal Practitioners for Respondents

Mr.P.Srinivas, N.K.Ponraj
& R.Purushothaman for R1
Mr.M.K.Subramanian & P.Velmani
for R3, R4 & R8
Mrs.Rita Chandrasekar for R5 & R6
Mr.E.Manoharan for R7

M.No. 323 of 2015

Note of the Registry	Orders of the Tribunal
Item No.18 to 21	<p>Date: 14th November, 2017</p> <p>The Commissioner, in charge of the Gudalure Municipality is present today and submitted that the answers to the queries made by the Forest Department are uploaded today.</p> <p>If proper action is not taken, the Commissioner of Panchayat Administration shall be present before the Tribunal on the next date of hearing.</p> <p>List the matter on 30.11.2017.</p> <p>....., JM (Justice M.S.Nambiar)</p> <p>.....,EM (Shri P.S. Rao)</p>